

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
COURT HALL NO: II**

**Hearing Through: VC and Physical (Hybrid) Mode**

**CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)**

**CORAM: SHRI. SANJAY PURI, HON'BLE MEMBER (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
HYDERABAD BENCH, HELD ON 01.07.2024 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	Company Petition /36/241/2024
NAME OF THE COMPANY	Varahi Pharma Pvt Ltd & 5 others
NAME OF THE PETITIONER(S)	Shekar Reddy Gangula
NAME OF THE RESPONDENT(S)	Varahi Pharma Pvt Ltd & 5 others
UNDER SECTION	241

**ORDER**

**Present:** Ld. Counsel Mr. Harsh Chowdary for the Petitioner.

Issue notice to the Respondents by registered/speed post and through e-mail and counter be filed within 14 days after the service. **Mater is adjourned to 10.09.2024** for filing proof of service and for counter.

**Sd/-**  
**MEMBER (T)**

**Sd/-**  
**MEMBER (J)**